

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 06.09.2022**

**Misc. Application No. 1199 of 2021  
And  
Misc. Application No. 1200 of 2021  
And  
Appeal No. 713 of 2021**

Lyka Labs Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Pankaj Uttaradhi, Advocate i/b Vishesha Law Services for  
the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Ms. Binjal  
Samani and Mr. Niket Dalal, Advocates i/b Vidhii Partners for  
the Respondent.

**ORDER:**

1. Adjourned on the request of the appellant. List on  
October 19, 2022.

2. This order will be digitally signed by the Private Secretary  
on behalf of the bench and all concerned parties are directed to  
act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

06.09.2022  
PK